## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:1175
ANSWERED ON:04.03.2010
DECLINE IN REFUND OF STATE RUN OIL MARKETING COMPANIES
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## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Ministry of Finance had declined to refunding State-run oil marketing companies for selling cooking fuels below market rate; and
- (b) if so, the measures taken by the Ministry of Petroleum and Natural Gas in this regard?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA)

(a)to(b): During the year 2009-10 (April-December 2009),the Pubic Sector Oil Marketing Companies (OMCs), viz., Indian Oil Corporation Limited, Hindustan Petroleum Corporation Limited and Bharat Petroleum Corporation Limited have incurred the following under-recoveries on the sale of PDS Kerosene and Domestic LPG:

Rs. crore

April-December 2009

PDS Kerosene 12,560

Domestic LPG 8,429

20,989

Total

The Government has been following a Burden Sharing Mechanism, to ensure that the burden of under-recoveries is equitably shared by all the stakeholders; namely the Government, the Public Sector Oil Companies and the consumers in the following manner:

- # Government through issue of Oil Bonds/Cash Subsidy
- # Domestic upstream oil companies through price discounts to OMCs
- # OMCs to bear a portion of the under recoveries and
- # Consumers to bear minimal price increases.

Under the abovesaid mechanism, Ministry of Finance have confirmed a budgetary support of Rs.12,000 crore as the share of the Government towards meeting the under-recoveries for the entire year 2009-10.

Ministry of Petroleum and Natural Gas is in constant touch with the Ministry of Finance for the grant of subsidy assistance for the OMCs' under-recoveries on PDS Kerosene and Domestic LPG.